GOVERNMENT OF INDIA

MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF PUBLIC ENTERPRISES

LOK SABHA

UNSTARRED QUESTION No.1558 TO BE ANSWERED ON 11.02.2020

Capacity Building of CPSEs

1558: SHRI MANOJ KOTAK:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government has taken any initiatives during the last five years for capacity building of Central Public Sector Enterprises (CPSEs);
- (b) if so, the details thereof;
- (c) the details of outstanding debt of CPSEs during the said period;
- (d) whether the Government is planning for revival or restructuring of distressed CPSEs; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR)

- (a) and (b): The initiatives taken by the Department of Public Enterprises (DPE) for capacity building of CPSEs include:
- (i) Professionalization of the Boards of CPSEs through filling up vacant positions of Non-official Directors (NODs).
- (ii) Monitoring of CAPEX of selected CPSEs and sending monthly report to PMO.
- (iii) Issue guidelines on personnel, wage matters, performance improvement and evaluation.
- (iv) Granting autonomy and financial delegation to CPSE under corporate governance and;
- (v) Organising trainings, workshops and orientation programmes. Details of such programmes organized by DPE during the last 5 years are tabulated below:

Year	Number of training programmes / workshops /orientation programme	Number of officers/employees of CPSEs and State Level Public Enterprises
2014-15	13	462
2015-16	24	1532
2016-17	34	2009
2017-18	32	1584
2018-19	39	1815

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(c): The details of total short term and long term loans of CPSEs based on the Public Enterprises Surveys for the financial years 2014-15 to 2018-19 also laid in the Parliament is given below:

Year	Short and long term debts
	(Rs. crore)
2014-15	11,00,459.83
2015-16	1,171,767.40
2016-17	12,43,187.87
2017-18	14,76,798.80
2018-19	17,20,587.98

(d) & (e): DPE has issued Guidelines dated 29.10.2015 for "Streamlining the mechanism for revival and restructuring of sick / incipient sick and weak CPSEs": General principles and mechanism of restructuring".

As per these guidelines, the administrative Ministries / Departments concerned are responsible for monitoring the performance of CPSEs functioning under them and taking timely measures for revival/ restructuring of sick/loss making CPSEs on a case to case basis as per the principles outlined in DPE guidelines dated 29.10.2015.